

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

**CORRIGENDUM TO
[ADJUDICATION ORDER NO. Order/VV/PSS/2023-24/26529]**

1. Whereas, an Adjudication Order No. Order/VV/PSS/2023-24/26529 dated May 18, 2023 (hereinafter referred to as the 'Order'), has been passed in respect of Noticee Urmila Devi the matter of Illiquid Stock Options at BSE.
2. Whereas in the title of the aforesaid order, an inadvertent typographical error has occurred w.r.t. the Permanent Account Number ("PAN") of the Noticee which is mentioned as "AAEPG7857R". In order to rectify the same, it is, hereby, clarified that the PAN of the Noticee mentioned below her name shall be read as "**AGJPD8108R**".
3. The other contents of the Adjudication Order no. Order/VV/PSS/2023-24/26529 dated May 18, 2023 shall remain unchanged.
4. A copy of this corrigendum order shall be served on the last known address or email of the Noticee and also to SEBI.

Date: May 22, 2023
Place: Mumbai

VIJAYANT KUMAR VERMA
ADJUDICATING OFFICER